

**Loans to SC/ST Bus Permit Holders**

\*7167 SHRIRAM PRASAD SINGH  
SHRI PIUS TIRKEY

Will the Minister of WELFARE be please to state

(a) whether the Government propose to disburse loans to all SC/STA bus permit holders through National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC) and Delhi Scheduled Castes and Scheduled Tribes Finance and development Corporation (DSFDC)

(b) if so the details thereof

(c) the number of persons provided with such loans so far

(d) the reasons for not providing loans to the remaining persons

(e) the steps taken/proposed by the Government for early disbursement of loans

(f) whether any complaint has been received by the Government against NSFDC and DSFDC in this regard, and

(g) if so the action taken by the Government thereon?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) (a) All the eligible SC/ST STA bus permit holders are being given loans through NSFDC and DSFDC

(b) to (e) 98 persons have been provided financial assistance for purchase of buses under STA bus permit Scheme. Action for disbursement of loans in two cases is under progress. Applications of those not found eligible under the Scheme have been rejected.

(f) and (g) The complaints against NSFDC were not found to be true. The complaints

against officers of DSFDC were passed on to Delhi administration for appropriate action.

[English]

**Construction of Platform in the Highseas**

7168 SHRI SOBHANDERESWARA  
RAO VADDE  
SHRIM V V S MURTHI

Will the Minister of PETROLEUM AND NATURAL GAS be please to state

(a) whether the Oil and Natural Gas Commission has taken a decision to award the work of construction of Platform in the Highseas

(b) whether the Hindustan Shipyard Limited also has tendered bid for this work

(c) the details of the bids of the various competitors for this work

(d) whether the work has been awarded to the Mazagaon Dock Limited and

(e) if so the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) to (e) R-15A Well Platform in South Heera Field is the only platform project recently awarded to Mazagaon Dock Limited. Hindustan Shipyard Limited had also participated in the global tender. In addition, M/s Samsung Company Limited, Korea and BSCL, Calcutta had also participated in the tender. The contract was awarded to MDL since their offer was the lowest techno-commercially acceptable offer in the tender.

**Transformation of Natural Gas into Safe Products**

7169 SHRI RAM KAPSE Will the Minister of PETROLEUM AND NATURAL GAS be